

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 2893 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 18th August, 2020.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter Nos. JHD.-1/2020/10/2515 dtd. 17.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 1(one) day on 21.08.2020, along with station leave permission, by your official car, at your own cost, from the evening of 19.08.2020 till the morning of 24.08.2020, has been granted, subject to adherence to lockdown protocols.

The Addl. District & Sessions Judge, Hailakandi and in his absence the next senior most Judicial officer the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/2894 /A, dated 18.8.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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18/8/2020

JT. REGISTRAR (VIGILANCE)

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